

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 184 of 2017 (SZ)**

**Applicant(s)**

Vs.

**Respondent(s)**

Sri Sunkara Swamy Naidu Welfare  
Organisation represented by its President  
Sunkara Karthik,  
153D, Near Gopal Nagar,  
Yanam 533 454.

The Union Territory of Puducherry  
Chief Secretary to Government of  
Puducherry, Puducherry and 12 others.

**Legal Practitioners for Applicant(s)**

M/s S. Kishore Kumar

**Legal practitioners for respondent(s)**

M/s K. R. Harin for R1, R3, R5, R12  
M/s H. Yasmeen Ali for R4, R6 to R8, R9,  
R10.  
M/s T. Sai Krishnan for R11,  
M/s A. Sathyabama for R13

Note of the Registry	Orders of the Registrar
Order No.	Date: 25.09.2018 Applicant & counsel not present. No representation for respondents. For appearance of both and reply call on 26.10.2018.  (Tmt. Meena Satheesh) Registrar